

Pension to Widows of Freedom Fighters of Himachal Pradesh

383. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any requests from the widows of the Freedom Fighters|Ex-INA personnel from Himachal Pradesh for the sanction of pensions to them, after the stoppage of pensions consequent upon the deaths of their husbands;

(b) if so, the number of such widows, district-wise, alongwith the dates;

(c) whether any of these cases have since been finalised and the pensions sanctioned to the widows;

(d) if so, the number of such widows as have been given pensions; and

(e) the time by which the remaining cases would be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (e) A statement is attached. The pending Cases will be finalised as soon as the further information|documentary evidence required, which is still awaited, is received either from the applicants or from the State Government|Military Records Offices.

Statement

Himachal Pradesh

District	No. of requests received from the widows.			No. of widows sanctioned pension		
	FF	INA	TOTAL	FF	INA	Total
Simla	2	3	5	1	3	4
Sirmur	4	1	5	3	..	3
Kangra	3	104	107	1	83	84
Hamirpur	4	64	68	..	52	52
Una	2	15	17	1	11	12
Mandi	6	51	57	4	46	50
Kullu	3	..	3	2	..	2
Solan	2	5	7	1	3	4
Chamba	1	12	13	1	10	11
Bilaspur	.	15	15	..	10	10
TOTAL	27	270	297	14	218	232